

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

1. I.A. 2211/2024

In C.P. (IB)/1222(MB)2019

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **09.05.2024**

NAME OF THE PARTIES: Bank of Maharashtra

VS

Fabtech Projects And Engineers Ltd.

Appearance

For Applicant: Adv. Esha Malik i/b. Adv. Atishay Jain for SRA

For Respondent : None present

SECTION 7 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

I.A. 2211/2024

Issue Notice through Registry returnable on **27.06.2024**

Registry is directed to make available the copy of the notice, postal receipt and track report/acknowledgement before the next date of hearing.

The applicant/petitioner is also directed to serve the notice on the Respondent, along with the copy of petition/application (if not already served) and shall file service affidavit along with copy of notice, postal receipt, track report, email etc. well in advance so that the same is defect free and reflected on DMS before the next date of hearing.

Reply be filed within 2 weeks from the date of receipt of the notice.

Sd/-

CHARANJEET SINGH GULATI
Member (Technical)
//NSW//

Sd/-

LAKSHMI GURUNG
Member (Judicial)